

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA no. 567/94 : Date of order 7.3.95

R.K. Likhiani : Applicant

V/s

Union of India & Others : Respondents

Mr. J.K. Kaushik : Counsel for the applicant

- : Counsel for the respondents

CORAM

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. O.P. SHARMA, MEMBER (ADMINISTRATIVE)

The learned counsel for the applicant seeks permission to withdraw this application with liberty to file a fresh application. Permission granted. The application is dismissed at the stage of admission.

(O.P. SHARMA)  
MEMBER (A)